

Addl. Civil Judge and JMFC Gubbi. Case List on 19.06.2020

Sl.No.	Case No.	Stage	Both side Advocates Name
1	OS 36/2019	Issues	KGN/CSA
2	RA 114/2019	Steps	CSA
3	RA 14/2019	Arguments	BRS/CSA
4	OS 12/2015	Written Statement	PGM/CSA
5	OS 62/2019	Steps	BSK
6	OS 106/2019	Steps	GHR/HVP
7	OS 14/2020	Objectiton	NSC/SB
8	OS 98/2019	To hear on IA	VGN/NRC
9	OS 172/2019	Steps	KM/DV
10	OS 168/2019	Steps	HND
11	EX 215/2019	Steps	MRG/DMN
12	MA 2/2020	Objectiton	ASS
13	MC 62/2019	Objectiton	VNG/DPR
14	OS 12/2019	Steps	SRR/HLS/RSL
15	RA 40/2017	Steps	HMH/BSL
16	OS 46/20	To hear	C R B

Sd/-

Addl. Senior Civil Judge, Gubbi.  
Gubbi.

Date: 18.06.2020  
Place: Gubbi

18.06.2020

Cause list of court of Prl. Civil Judge and JMFC., Gubbi as per SOP dated 28.05.2020 of Hon'ble High Court of Karnataka.

Sl.No.	Case No.	Stage	Names of the Advocates
1	OS.373/2015	Hearing	TSB/MGR
2	OS.419/2019	Hearing	CRB/JRP
3	FDP.35/2016	Hearing	NS/HMA/KSM
4	OS.161/2019	Hearing	KSM/TGM
5	OS.239/2017	Arguments	GHR
6	FDP.30/2017	Hearing	KSM/CSA/NJS
7	OS.441/2014	Objection	HLS/MRP
8	OS.117/2019	Arguments	BSM/CBH
9	OS.141/2014	Hearing/orders	NS/KMS
10	OS.91/2016	Hearing/orders	CNH/TSB/MHP
11	Ex.01/2015	Hearing	CSA/DMN
12	OS.19/2020	Hearing	TNN/CNH
13	OS.427/2019	Issues	MRP/CSA
14	OS.227/2019	Issues	SR/NS
15	OS.17/2020	A/w/s	SK/NB
16	OS.09/2020	W/s	BRS/TGM
17	OS.65/2015	Hearing	HDB/MSK
18	OS.72/2014	Hearing	SB/KPS
19	FDP.28/2017	Hearing	SB/NB
20	OS.257/2016	Arguments	MT/KTP

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*S.A 18/6/2020*  
(RADHA S.)

Prl. Civil Judge and JMFC.,  
Gubbi. Gubbi.

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Cause list of court of Addl. Civil Judge and JMFC, Gubbi as per SOP dated 28.05.2020 of Hon'ble High court of Karnataka

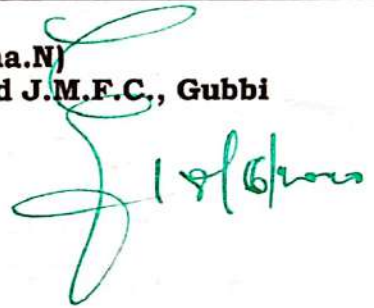
Sl. No.	Case No.	Stage	Plaintiff / petitioner Advocate	Defendant/ respondent Advocate
1	O.S.360/13	Objections to IA	Vinay Kumar	R.R and B.R.Shivanand
2	O.S.70/16	Objections to IA	H.L.Somasundar	B.R.Shivayogi
3	O.S.248/18	Issues	A.M.Ramu and B.S.L	C.R.Balasubramanyam
4	O.S.144/19	To hear	C.R.Balasubramanyam	Prasanna kumar
5	O.S.228/19	To hear on IA	C.R.Balasubramanyam	K.C.Harish and S.K.Bommalingeshwara
6	O.S.332/19	Judgment	T.G.Mahesh	M.P.Mohan
7	O.S.286/19	Issues	B.V.Rajeev	K.S.Jagannath
8	O.S.384/19	Issues	Dananjaya N.R	B.S.Madhusudan
9	O.S.152/20	To hear	S.Ramesh	
10	Cmis.500/12	For balance	K.S.Rajkumar Aras	D.M.Manjunath
11	Cmis.653/12	For balance	K.M.Srinivas	
12	Cmis.614/14	For balance	K.M.Srinivas	
13	Cmis.661/15	For balance	K.M.Srinivas	
14	Cmis.254/14	For balance	K.M.Srinivas	
15	Cmis.303/15	For balance	K.M.Srinivas	
16	Cmis.509/14	For balance	C.R.Balasubramanyam	Shanthagowda
17	Cmis.444/14	For balance	Shanthagowda	
18	Cmis.462/16	For balance	D.M.Manjunath	J.M.M and K.Rajkumar
19	Cmis.319/17	For balance	D.M.Manjunath	J.M.M and K.Rajkumar
20	Cmis.190/18	For balance	D.M.Manjunath	J.M.M and K.Rajkumar
21	Cmis.357/19	For balance	D.M.Manjunath	J.M.M and K.Rajkumar
22	Cmis.487/16	For balance	K.M.Srinivas	

23	Cmis.705/16	For balance	R.S	M.P.Mohan
24	Cmis.572/16	For balance	K.Rajkumar	
25	Cmis.362/17	For balance	K.Rajkumar	
26	Cmis.2/17	For balance	K.C.Nagaraju	D.M.Manjunath
27	Cmis.274/17	For balance	K.M.Srinivas	T.S.Hidayath pasha
28	Cmis.183/18	For balance	B.Shivakumar	
29	Cmis.88/18	For balance	H.L.Rajashekar	
30	Cmis.106/18	For balance	K.R.Krishnamurthy	
31	Cmis.90/19	For balance	D.Gundanna	
32	Cmis.118/19	For balance	D.M.Manjunath	
33	Cmis.148/19	For balance	C.R.Balasubramanyam	
34	Cmis.208/19	For balance	Shivaprasad	
35	Cmis.209/19	For balance	B.Shivakumar	P.Nagaraju
36	Cmis.318/19	Objection	Ksheerakumaraswamy	K.R.Krishnamurthy
37	Cmis.371/19	For balance	K.M.Srinivas	B.K.Chidanand
38	Cmis.614/15	To hear	K.M.Srinivas	T.B.Vishwanath

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(Ganesha.N)  
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Sl.No.	Case No.	Stage	Advocates Name
1	OS 179/2019	Written Stt.	DG
2	OS 3/2020	Written Stt.	HND
3	MA 3/2019	Arguments	HSM/CSA
4	PCR 6/2016	To hear	RKGMM
5	CC 477/2018	To hear	APP/BSM
6	CC 384/2017	Arguments	APP/KCN
7	CC 795/2019	Summons	APP
8	CC 6/2020	Summons	APP
9	Crl.Mis.2/2020	Summons	APP
10	RA 119/2019	Steps	PK
11	RA 9/2020	Steps	SRR
12	RA 1/2018	Await LCR	KMS
13	OS 63/2019	Summons	Kemparaju
14	RA 97/2019	Notice	Shivabasappa
15	FDP 9/2018	Notice	BB
16	RA 41/2017	Notice	KGN
17	Ex 5/2020	Notice	RSR
18	Ex 6/2020	Notice	CN
19	Ex 8/2020	Notice	HLRS
20	Ex 33/2020	Notice	BVR
21	Ex 9/2015	A/W/M	CN
22	Ex 56/2015	A/W/M	KRK
23	Ex 78/2015	Steps	SL
24	Ex 99/2015	A/W/M	RV
25	Ex 9/2016	A/W/M	PMP

26	Ex 70/2016	Steps	PMP
27	Ex 54/2016	Steps	MDM
28	Ex 46/2019	Notice	CN
29	Ex 33/2017	A/W/M	RSR
30	Ex 137/2017	A/W/M	HMH

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